

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FAT SPARROW TECHNOLOGY PRIVATE LIMITED**

1	Name of the Corporate Person	Fat Sparrow Technology Private Limited
2	Date of Incorporation of Corporate Person	September 2, 2021
3	Authority under which corporate Person is incorporated / registered	Registrar of Companies, Mumbai under the Companies Act, 2013
4	Corporate Identity Number of Corporate Person	U72900MH2021PTC366825
5	Address of the registered office and principal office (if any) of Corporate Person	A - 302 Anisha Apartment CHS Ltd. Yari Road, Opp. Gulmohar Garden, Andheri 400 061
6	Liquidation commencement date of Corporate Person	November 11, 2023
7	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Purnima Shetty DX-6, Om Woods, Plot No.144, Nr. Dmart, Sector-21, Nerul East, Navi Mumbai 400706 Email: pcspurnima@gmail.com Tel. No. +91-9920100695 Regn No. IBBI/IPA-002/IP-N00394/2017-18/11197
8	Last date for submission of claims	December 11, 2023

Notice is hereby given that Fat Sparrow Technology Private Limited has commenced Voluntary Liquidation on November 11, 2023.

The stakeholders of Fat Sparrow Technology Private Limited are hereby called upon to submit a proof of their claims, on or before December 11, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



Date: November 16, 2023
Place: Mumbai

Purnima Shetty
Liquidator of Fat Sparrow Technology Private Limited
IBBI/IPA-002/IP-N00394/2017-18/11197